



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART III Co-operative Department

REGISTRATION CERTIFICATE

No. O(1)4416/2019. 10th June 2020.

I do hereby certify in exercise of the powers conferred upon me under Section 7 of the Kerala Co-operative Societies Act, 1969 (Act 21 of 1969) that the following Society, the particulars which is furnished in the Categorical Statement is registered by me today as a Co-operative Society under the said Act, on the basis of limited liability and that the bye-laws of the undermentioned society is also hereby registered under the said section.

Categorical Statement

1. Name and Number of the Society—Kolenchery Area Pravasi Co-operative Society Limited E1421.
2. Date of Registration—10-6-2020.
3. Address—Peringala P. O., Kunnathunad-683 565.

4. Liability—Limited.
5. Area of Operation—Whole area of Aikaranadu, Kunnathunad, Mazhuvanoor, Kizhakambalam, Thiruvaniyoor, Poothrika, Vadavucode, Puthencruz, Vazhakulam Panchayaths in Kunnathunad Taluk in Ernakulam District.
6. Main Object—To promote thrift, self help, mutual help and co-operation among members.
7. Type of Society—Miscellaneous Societies-(3) others-
(i) Not falling in either of the above sub classes, as per Rule 15-12.(3).(i).
8. Authorised Share Capital—₹ 5,60,00,000.
9. Maximum Borrowing Power—150 times of paid up Share Capital + Reserve Fund.

Office of the Joint Registrar of
Co-operative Societies (General),
Ernakulam.

(Sd.)
Joint Registrar (General).